

IN THE NATIONAL GREEN TRIBUNAL AT NEW DELHI

ORIGINAL APPLICATION NO.129 OF 2024

IN THE MATTER OF:-

NEWS ITEM TITLED "FOREST LAND FIVE TIMES DELHI,S
GEOGRAPHICAL AREA UNDER ENCROACHMENT GOVT DATA
SHOWS" APPEARING IN DECCAN HERALD DATED 05.01.2024

NDOH: 19.04.2024**I N D E X**

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THROUGH COUNSEL



(Shubham Bhalla)

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PLACE: NEW DELHI

DATE: 15.04.2024

IN THE NATIONAL GREEN TRIBUNAL AT NEW DELHI

ORIGINAL APPLICATION NO.129 OF 2024

IN THE MATTER OF:-

NEWS ITEM TITLED "FOREST LAND FIVE TIMES DELHI,S GEOGRAPHICAL AREA UNDER ENCROACHMENT GOVT DATA SHOWS" APPEARING IN DECCAN HERALD DATED 05.01.2024.

STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF RESPONDENT NO.7/DEPARTMENT OF FORESTS AND WILDLIFE, U.T. CHANDIGARH.

I, Navneet Kumar Srivastava, IFS (Deputy Conservator of Forests), Department of Forests and Wildlife, Chandigarh, Administration, 2nd Floor, Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh - 160019, / Respondent No. 7 (hereinafter referred to as 'Forest Department'), do hereby solemnly affirm as under:-

1. That I am the Deputy Conservator of Forests, Department of Forests and Wildlife, Chandigarh Administration and I am competent to file the present short reply in the form of an affidavit. I am filing this affidavit in terms of order of this Hon'ble Tribunal dated 09.02.2024 passed in OANo.129/2024 under Suo-moto jurisdiction in view of a newspaper report published in daily newspaper "Deccan

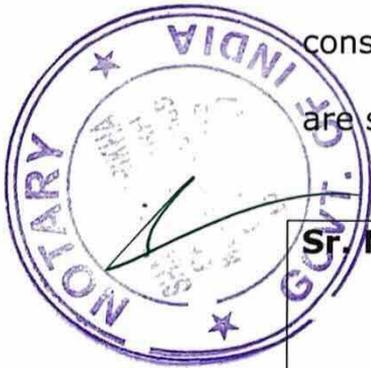

Deputy Conservator of Forests
Forest Department
U.T. Chandigarh



Herald" dated 05.01.2024 under the title "Forest land five times Delhi's geographical area Under encroachment govt. data shows".

2. That this Hon'ble Court had issued notice vide order dated 09.02.2024 directing the respondents to file their replies regarding encroachment of forest lands and the action taken by the concerned authorities in this regard.
3. That in UT Chandigarh 03 very old religious structures are present on the forest land. The structures have been constructed much prior in time and the details of which are stated below:

Sr. No.	Description of Religious Structure	Location
1.	Kaali Mata Mandir.	Patiala-ki-Rao, Botanical Garden & Nature Reserve Division.
2.	Baba Balak Nath Mandir.	Hallowmajra, Botanical Garden & Nature Reserve Division.
3.	Hanuman Mandir.	Ghareri, Wildlife Division.



M. N. Singh
 Deputy Conservator of Forests
 Forest Department
 U.T. Chandigarh

- 4. That to check any encroachment on forest land required protection measures including patrolling by Forest front line staff, fencing etc. are been taken.
- 5. That the present affidavit is being filed as a preliminary short reply on behalf of the answering respondent. The answering respondent humbly prays that they may be allowed to reserve the right to file a detailed reply if required.

Navneet
DEPONENT
 Deputy Conservator of Forests
 Forest Department
 U.T. Chandigarh

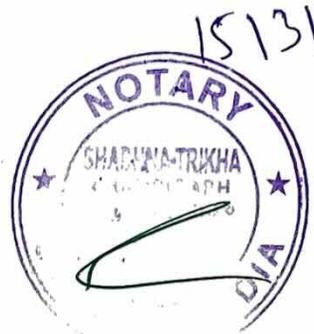
VERIFICATION:

I, Navneet Kumar Srivastava, IFS, the deponent above named do hereby verify and declare that the facts stated in the above paras are true to my knowledge.

Verified at *09* on this *15* day of *04*, 2024.

Navneet
DEPONENT
 Deputy Conservator of Forests
 Forest Department
 U.T. Chandigarh

Identify the deponent/declarant, execute and sign the document in my presence.



ATTESTED AND VERIFIED

SHADHNA TRIKHA
NOTARY, Chandigarh

15/4/24

Certified that the affidavit/GPA SPA has been read over and explained to the deponent who appears to understand the same at the time of making thereof.

Status Report by way of an affidavit on behalf of Respondent no. 6/ Deputy Conservator of Forests, Forest Department, UT Chandigarh in OA/129/2024.

Shubham Bhalla <shubhambhalla@hotmail.com>

Mon 4/15/2024 7:49 PM

To:secyit.and@nic.in <secyit.and@nic.in>;kkganeshan.babu@ap.gov.in <kkganeshan.babu@ap.gov.in>;pccfnsecy-arn@nic.in <pccfnsecy-arn@nic.in>;acs.envforest@gmail.com <acs.envforest@gmail.com>;efd-bih@nic.in <efd-bih@nic.in>;hs-chd@nic.in <hs-chd@nic.in>;secyfcg@yahoo.com <secyfcg@yahoo.com>;pers-dd@nic.in <pers-dd@nic.in>;senv@nic.in <senv@nic.in>;singh.anilkr@nic.in <singh.anilkr@nic.in>;stateportal.goa@nic.in <stateportal.goa@nic.in>;secfed@gujarat.gov.in <secfed@gujarat.gov.in>;environment@hry.nic.in <environment@hry.nic.in>;envsecy-hp@nic.in <envsecy-hp@nic.in>;pccfjkforest@gmail.com <pccfjkforest@gmail.com>;prsecyfdjharkhand@rediffmail.com <prsecyfdjharkhand@rediffmail.com>;secyforest-fee@karnataka.gov.in <secyforest-fee@karnataka.gov.in>;addlcskerala@gmail.com <addlcskerala@gmail.com>;lk-admin@nic.in <lk-admin@nic.in>;acsforest@mp.gov.in <acsforest@mp.gov.in>

 1 attachments (1,016 KB)

Final status report by way of affidavit.pdf;

Sir/Ma'am,

Please find attached with this email a Status Report on behalf of Respondent no. 6/Deputy Conservator of Forests, Forest Department, UT Chandigarh in OA/129/2024 titled as News Item titled "Forest land five times Delhi's geographical area Under encroachment govt. data shows" appearing in Deccan Herald dated 05.01.2024"

Please acknowledge receipt.

Regards

SHUBHAM BHALLA

Advocate-on-Record

OFFICE : D-52, BASEMENT, PANCHSHEEL ENCLAVE,
NEW DELHI- 110017

CHAMBER: CH. NO. 206, C.K. DAPTHARY CHAMBERS,
SUPREME COURT OF INDIA, NEW DELHI - 110001.

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